

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 170 of 2015

Dated: 22nd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himalaya Power Producers Association Appellant(s)
Vs.
Power Transmission Corporation of Uttarakhand & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep

Counsel for the Respondent(s) : Mr. Sarul Jain
Mr. Kamal for R-1

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-2

ORDER

Heard learned counsel for the Appellant and he has completed his argument.

List the matter on **27.09.2016** for argument of Respondent.

(I.J. Kapoor)
Technical Member
ss/dk

(Justice Ranjana P. Desai)
Chairperson